

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-51/1997/ 165/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati, the 5<sup>th</sup> January, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. DJB/78 dtd. 04.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.01.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/166/A dated , 05-01-2023**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rola